NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: Shri Sanjay Bathija

V/s.

M/s. Prasant Properties & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

C.P. NO. 86/397-398/NCLT/MAH/2013

- 1. No one appeared from either sides.
- 2. It is hereby directed to issue another notice of hearing fixing the date on 5.10.2016
- 3. In case of non-compliance the Company Petition shall be decided on merits as per law.

sd/-

M.K. SHRAWAT Member (Judicial)

Dated: 24.08.2016